

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated: 2nd July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No.220 of 2012 &
IA No. 362 of 2012**

In the matter of:

M/s. Chemplast Sanmar Ltd.Appellant (s)
Versus	
Joint Electricity Regulatory Commission & Anr.	...Respondent (s)

Counsel for the Appellant (s) : Mr. Vijay Narayan
Mr. K.V. Mohan
Mr. T. Ravichandran

Counsel for the Respondent (s): Mr. S.J. Aristotle for
Mr. V.G.Prasasam for R-2

**Appeal No.221 of 2012 &
IA No. 363 of 2012**

In the matter of:

M/s. Chemfab Alkalis Ltd.Appellant (s)
Versus	
Joint Electricity Regulatory Commission & Anr.	...Respondent (s)

Counsel for the Appellant (s) : Mr. Vijay Narayan
Mr. K.V. Mohan
Mr. T. Ravichandran

Counsel for the Respondent (s): Mr. S.J. Aristotle for
Mr. V.G.Prasasam for R-2

ORDER

Post the matters for hearing on **31.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg